

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 283
124(ND)14

IN THE MATTER OF:

Jasmohan Singh & Ors.

... **Applicant/Petitioner**

Versus

M/s. Walco Engineering Ltd.

... **Respondent**

Under Section: 397/398

Order delivered on 19.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.05.2021.



**T.S. Singh
(Court Officer)**